

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
EGO FLOORING PRIVATE LIMITED OPERATING IN
MANUFACTURE OF ALL KINDS OF FLOORING
PRODUCTS AT VASAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Ego Flooring Private Limited CIN: U26933MH2005PTC151646 PAN: AABCE4258Q
2.	Address of the registered office	Gala No. A/1, Sagar Ind Estate 1, S.No. 35 Dhumal Nagar, Waliv, IP-9859, Vasai East, Thane, Maharashtra, India, 401208.
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/
4.	Details of place where majority of fixed assets are located	Vasai, Palghar, Maharashtra
5.	Installed capacity of main products/ services	Presently, the Company is not in operations.
6.	Quantity and value of main products/ services sold in last financial year	As per the Audited Balance Sheet for FY 2022-2023, total revenue was Rs. 1,87,000/-.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at – egoflooring.ibc@gmail.com or https://ibbi.gov.in/en/claims/claim-process/U26933MH2005PTC151646
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email at – egoflooring.ibc@gmail.com
10.	Last date for receipt of expression of Interest	10.01.2026
11.	Date of issue of provisional list of prospective resolution applicants	20.01.2026
12.	Last date for submission of objections to provisional list	25.01.2026
13.	Date of issue of final list of prospective resolution applicants	04.02.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.02.2026
15.	Last date for submission of resolution Plans	11.03.2026
16.	Process email id to submit EOI	egoflooring.ibc@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	N.A.

Date: 24.12.2025

Place: Mumbai

Sd/-

Santanu T Ray

Resolution Professional of Ego Flooring Private Limited

Reg. No.: IBBI/IPA-002/IP-N00360/2017-18/11055

AFA Valid till 30.06.2026

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